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THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRI-CULTURE (SHRI RAMANAND YADAV): (a) to (c) Land legislation is a state Subject. Various legislations relating to land reforms and etc. have been enacted in the States. Depending on the likelihood of these being challenged in the court several such legislations have been placed in the 9th Schedule by amendment of Constitution. This is a continuing process.

Veterinary Hospitals Dispensaries

- 4722 PROF. NARAIN **CHAND** PARASHAR : Will the Minister of AGRICULTURE be pleased to state;
- (a) the number of veterinary hospitals and dispensaries in the States of Himachal

Pradesh, Jammu & Kashmir, Punjab and Harvana and Union Territory of Chandigarh as on I April, 1985 and I January, 1987, State-wise:

- (b) whether any monitoring/review/ evaluation is conducted regarding the availability of facilities at these institutes;
- (c) if so, the period for which it has been done and the results thereof; and
- (d) if not, whether Government propose to introduce a monitoring/review/evaluation scheme in the near future?

THE MINISTER OF STATE IN THE OF DEPARTMENT AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA); (a) The information is as follows:

| State/U.T | Veterinary hospitals | | Veterinary dispensaries | |
|------------------|-----------------------|----------------|-------------------------|-------------------|
| | as on 1.4.1985 | as on 1.1.1987 | as on 1.4.1985 | as on 1.1.1987 |
| Himachal Pradesh | 197 | 209 | 395 | 46 0 |
| Jammu & Kashmir* | 14 | 15 | 498 | 547 |
| Punjab | 769 | 779 | 467 | 485 |
| Haryana | 376 | 376 | 336 | 376 |
| Chandigarh* | 3 | 4 | - | 9 |

^{(&#}x27;Figures of actual achievements for 1984-85 and anticipated achievements for 1986-87, based on State Plan Documents).

(b) to (d) Monitoring/review/evaluation of the facilities available at these institutions is not carried out by a specific agency for any particular period. In as much as this is a routine duty of the supervisory officers of the State Departments of Animal Husbandry, the Directors, Joint Directors, Deputy Directors and other supervisory officers inspect these units and review the facilities available with them from time to time.

Mechanization of Farming in Hill Areas

7223. PROF. NARAIN CHAND PARASHAR . Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government have laid adequate stress on the mechanization of farming in hill States/Regions wherever plain lawns are available for cultivation.